

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 14 of 2011  
APPEAL NO. 27 of 2011 &  
IA No. 42 of 2011**

**Dated: 22<sup>nd</sup> July, 2011**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

**Appeal No. 14 of 2011**

**In the matter of:**

**Bihar Industries Association ..... Appellant (s)**

**Versus**

**Bihar Electricity Regulatory  
Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K Ganesan  
Counsel for the Respondent (s) : Mr. Mohit Shah for R-2

**APPEAL NO. 27 of 2011 &  
IA No. 42 of 2011**

**Kalyanpur Cement Limited ... Appellant(s)**

**Vs**

**Bihar Electricity Regulatory  
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Apoorva Misra

Counsel for the Respondent(s): Mr. Samuel Haque for BERC  
Mr. Mohit Shah

**ORDER**

Learned Counsel for the appellant undertakes to file rejoinder within two weeks.

Post the matter for **hearing on 18.08.2011.**

**(Justice P.S. Datta)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

PK